

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :15-03-2024

Date : 15.03.2024									
S L N O .	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Ju dg e / Co ur t Na me	C.C Applied For	Deal ing Sect ion	Se at
1	25057 /2024	15.03. 2024	ABLAP L- 26/20 24	SK SINGH	C.O .		Order Dtd. 2024-03- 12		(S ea t No -)
2	25058 /2024	15.03. 2024	ABLAP L- 2100/ 2024	P GOUDA	C.O .	CO UR T NO . 2	Order Dtd. 2024-03- 12	BAIL -2	(S ea t No - 7)
3	25059 /2024	15.03. 2024	ABLAP L- 2099/ 2024	J SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
4	25060 /2024	15.03. 2024	ABLAP L- 2098/ 2024	S BARIK	C.O .	CO UR T NO . 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
5	25061 /2024	15.03. 2024	ABLAP L- 2097/ 2024	A MOHANTY	C.O .	CO UR T NO . 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
6	25062 /2024	15.03. 2024	ABLAP L- 2095/ 2024	BS SWAIN	C.O .	CO UR T	Order Dtd. 2024-03- 12		(S ea t

			2024			NO · 2			No - 7)
7	25063 /2024	15.03. 2024	ABLAP L- 2093/ 2024	SS PASAYAT	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12	BAIL -2	(S ea t No - 12)
8	25064 /2024	15.03. 2024	ABLAP L- 2092/ 2024	HS PAIKRAY	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12	BAIL -2	(S ea t No - 7)
9	25065 /2024	15.03. 2024	ABLAP L- 2091/ 2024	G SAHOO	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
1 0	25066 /2024	15.03. 2024	ABLAP L- 2090/ 2024	SK BHANJADEO	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
1 1	25067 /2024	15.03. 2024	ABLAP L- 2088/ 2024	S MOHANTY	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
1 2	25068 /2024	15.03. 2024	ABLAP L- 2084/ 2024	JP KAR	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
1 3	25069 /2024	15.03. 2024	ABLAP L- 2083/ 2024	S PARIJA	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12		(S ea t No - 7)
1 4	25070 /2024	15.03. 2024	ABLAP L- 2073/ 2024	UC JENA	C.O ·	CO UR T NO · 2	Order Dtd. 2024-03- 12	BAIL -1	(S ea t No - 3)
1	25072	15.03.	ABLAP	SK SWAIN	C.O	CO	Order Dtd. 2024-03-		(S

5	/2024	2024	L- 22/20 24		.	UR T NO .2	12		ea t No - 3)
1 6	25073 /2024	15.03. 2024	ABLAP L- 1188/ 2024	MR DAS	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12	BAIL -1	(S ea t No - 4)
1 7	25074 /2024	15.03. 2024	ABLAP L- 2057/ 2024	AMLAN SHAKTI PAUL	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12		(S ea t No - 4)
1 8	25075 /2024	15.03. 2024	ABLAP L- 2060/ 2024	AMLAN SHAKTI PAUL	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12	BAIL -2	(S ea t No - 7)
1 9	25076 /2024	15.03. 2024	ABLAP L- 2061/ 2024	A MOHANTY	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12		(S ea t No - 7)
2 0	25078 /2024	15.03. 2024	ABLAP L- 2063/ 2024	A MOHANTY	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12	BAIL -1	(S ea t No - 6)
2 1	25079 /2024	15.03. 2024	ABLAP L- 2067/ 2024	GS MOHANTY	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12		(S ea t No - 6)
2 2	25081 /2024	15.03. 2024	BLAPL - 1313/ 2024	A SAHOO	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12		(S ea t No - 6)
2 3	25082 /2024	15.03. 2024	ABLAP L- 1038/ 2024	GR PATRA	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 12		(S ea t No - 6)

24	25083/2024	15.03.2024	ABLAP L-2059/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Seat No - 6)
25	25084/2024	15.03.2024	ABLAP L-2062/2024	PK PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Seat No - 6)
26	25085/2024	15.03.2024	ABLAP L-2064/2024	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Seat No - 6)
27	25086/2024	15.03.2024	ABLAP L-2068/2024	LK NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL -2	(Seat No - 11)
28	25087/2024	15.03.2024	ABLAP L-2069/2024	AK RANA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12		(Seat No - 11)
29	25088/2024	15.03.2024	ABLAP L-2070/2024	S MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL -2	(Seat No - 11)
30	25089/2024	15.03.2024	ABLAP L-2072/2024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL -1	(Seat No - 6)
31	25106/2024	15.03.2024	ABLAP L-223/2024	GR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL -1	(Seat No - 6)
32	25111/2024	15.03.2024	CRLMC -	B B ROUT	C.O.	COURT	Order Dtd. 2024-03-13	CRIMINAL	(S ea

			625/2024			T NO .2		MISC	t No - 1)
33	25113/2024	15.03.2024	CRLMC - 640/2024	D MOHAPATRA	C.O.	CO UR T NO .2	Order Dtd. 2024-03-14	CRIM INAL MISC	(S ea t No - 1)
34	25121/2024	15.03.2024	CRLMC - 613/2024	MRUTYUNJAYA MOHANTY	C.O.	CO UR T NO .2	Order Dtd. 2024-03-14	CRIM INAL MISC	(S ea t No - 1)
35	25122/2024	15.03.2024	CRLMC - 704/2024	B SINGH	C.O.	CO UR T NO .2	Order Dtd. 2024-03-14		(S ea t No - 1)
36	25123/2024	15.03.2024	WP (C) - 5332/2024	M. NAIK	C.O.	CO UR T NO .2	Order Dtd. 2024-03-12	WRIT BRAN CH-8	(S ea t No - 29)
37	25124/2024	15.03.2024	CRLMC - 578/2024	DURGA PRASAD SWAIN	C.O.	CO UR T NO .2	Order Dtd. 2024-03-14	CRIM INAL MISC	(S ea t No - 5)
38	25125/2024	15.03.2024	CONTC - 1505/2024	M R ROUTRAY	C.O.	CO UR T NO .2	Order Dtd. 2024-03-14	CONT EMPT	(S ea t No - 8)
39	25126/2024	15.03.2024	WP (C) - 15683/2017	T. SWAIN	C.O.	CO UR T NO .2	Order Dtd. 2024-03-13	WRIT BRAN CH-7	(S ea t No - 5)
40	25127/2024	15.03.2024	WP (C) - 5836/2024	S. BARDHAN	C.O.	CO UR T NO .2	Order Dtd. 2024-03-14	WRIT BRAN CH-5	(S ea t No - 32)

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4 1	25128 /2024	15.03. 2024	WP (C) - 6772/ 2020	S.K. NAYAK	C.O .	CO UR T NO .1	Order Dtd. 2023-12- 01	WRIT BRAN CH-3	(S ea t No - 11)
4 2	25129 /2024	15.03. 2024	CONTC - 1432/ 2024	P C BEHERA	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14	CONT EMPT	(S ea t No - 8)
4 3	25130 /2024	15.03. 2024	CONTC - 1521/ 2024	TAPAN SWAIN	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14		(S ea t No - 8)
4 4	25131 /2024	15.03. 2024	WP (C) - 5347/ 2024	T. SWAIN	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 29)
4 5	25132 /2024	15.03. 2024	CONTC - 1514/ 2024	ABHISHEK PANDA	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14		(S ea t No - 29)
4 6	25134 /2024	15.03. 2024	WP (C) - 5498/ 2024	N. ROUT	C.O .	CO UR T NO .1	Order Dtd. 9999-12- 31	WRIT BRAN CH-1	(S ea t No - 2)
4 7	25135 /2024	15.03. 2024	CONTC - 1515/ 2024	AUROBINDO SAHOO	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14		(S ea t No - 2)
4 8	25136 /2024	15.03. 2024	WP (C) - 4682/ 2015	M.NAIK	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 39)

49	25137/2024	15.03.2024	CONTC - 1565/2024	S K MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14		(S ea t No - 39)
50	25138/2024	15.03.2024	ABLAP L- 2113/2024	PK MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2024-03-13		(S ea t No - 39)
51	25139/2024	15.03.2024	WP (C) - 5816/2024	A.K. ROUL	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14	WRIT BRAN CH-5	(S ea t No - 32)
52	25140/2024	15.03.2024	WP (C) - 23938/2017	R.K. BARIK	C.O.	CO UR T NO .1	Order Dtd. 2024-03-13	WRIT BRAN CH-8	(S ea t No - 42)
53	25141/2024	15.03.2024	CONTC - 1564/2024	TAPAN SWAIN	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14		(S ea t No - 42)
54	25142/2024	15.03.2024	ABLAP L- 918/2024	G SUNADARA	C.O.	CO UR T NO .11	Order Dtd. 2024-03-13		(S ea t No - 42)
55	25143/2024	15.03.2024	CONTC - 1561/2024	TAPAN SWAIN	C.O.	CO UR T NO .11	Order Dtd. 2024-03-14		(S ea t No - 42)
56	25145/2024	15.03.2024	BLAPL - 1087/2024	SP SAHO	C.O.	CO UR T NO	Order Dtd. 2024-03-13		(S ea t No)

						.11			-42)
57	25146/2024	15.03.2024	CONTC - 1559/2024	TAPAN SWAIN	C.O.	COURT NO .11	Order Dtd. 2024-03-14		(Seat No - 42)
58	25147/2024	15.03.2024	WP (C) - 27263/2019	M.K. NAYAK	C.O.	COURT NO .11	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No - 3)
59	25148/2024	15.03.2024	FAO- 857/2018	S C D DASH	C.O.	COURT NO .11	Order Dtd. 2024-03-14	MISC . APPEAL SEC.	(Seat No - 5)
60	25149/2024	15.03.2024	SAO- 20/2015	K.N. SAHOO	C.O.	COURT NO .11	Order Dtd. 2024-03-12	SECOND APPEAL	(Seat No - 1)
61	25151/2024	15.03.2024	FAO- 522/2020	NIRANJAN ROUT	C.O.	COURT NO .1	Order Dtd. 2023-06-22	MISC . APPEAL SEC.	(Seat No - 9)
62	25152/2024	15.03.2024	LAA- 109/2018	A.K. SWAIN	C.O.	COURT NO .1	Order Dtd. 2024-03-06	FIRST APPEAL	(Seat No - 4)
63	25153/2024	15.03.2024	CONTC - 1571/2024	M/S. PRADIPTA KUMAR PATTANAYAK, S.N.M ALLICK, D.K. DASH	C.O.	COURT NO .1	Order Dtd. 2024-03-14		(Seat No - 4)
64	25154/2024	15.03.2024	LAA- 109/2018	T.K. NAYAK	C.O.	COURT NO .1	Order Dtd. 2024-03-06	FIRST APPEAL	(Seat No - 4)
6	25155	15.03.	CRLMC	ASHUTOSH MOHANTY	C.O.	CO	Order Dtd. 2024-02-		(S

5	/2024	2024	- 273/2 024		.	UR T NO .15	08		ea t No - 4)
6 6	25157 /2024	15.03. 2024	CRLMC - 19/20 24	G JAYASINGH	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 3)
6 7	25158 /2024	15.03. 2024	LAA- 33/20 23	G.R. PATRA	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 13	FIRS T APPE AL	(S ea t No - 3)
6 8	25159 /2024	15.03. 2024	CONTC - 1570/ 2024	M/S.PRADIPTA KUMAR PATTANAYAK,S.N.M ALLICK,D.K.DASH	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14		(S ea t No - 3)
6 9	25161 /2024	15.03. 2024	CONTC - 1569/ 2024	M/S.PRADIPTA KUMAR PATTANAYAK,S.N.M ALLICK,D.K.DASH	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14		(S ea t No - 3)
7 0	25162 /2024	15.03. 2024	CONTC - 1568/ 2024	M/S.PRADIPTA KUMAR PATTANAYAK,S.N.M ALLICK,D.K.DASH	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14		(S ea t No - 3)
7 1	25164 /2024	15.03. 2024	CONTC - 1567/ 2024	M/S.PRADIPTA KUMAR PATTANAYAK,S.N.M ALLICK,D.K.DASH	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14	CONT EMPT	(S ea t No - 7)
7 2	25165 /2024	15.03. 2024	LAA- 14/20 17	S. MOHANTY	C.O .	CO UR T NO .16	Order Dtd. 2024-04- 15	FIRS T APPE AL	(S ea t No - 4)
7 3	25167 /2024	15.03. 2024	CONTC - 1431/ 2024	P C BEHERA	C.O .	CO UR T NO .16	Order Dtd. 2024-03- 14		(S ea t No - 4)

74	25168/2024	15.03.2024	WP (C) - 5655/ 2024	SURYAKANTA DASMOHAPATRA	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-13	WRIT BRAN CH-3	(S ea t No - 12)
75	25169/2024	15.03.2024	CONTC - 1429/ 2024	P C BEHERA	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-14		(S ea t No - 12)
76	25170/2024	15.03.2024	CRLMC - 4458/ 2023	A. SAHOO	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-12	CRIM INAL MISC	(S ea t No - 4)
77	25173/2024	15.03.2024	BLAPL - 12363 /2023	J.R. NAYAK	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-14	BAIL -1	(S ea t No - 2)
78	25174/2024	15.03.2024	CONTC - 1507/ 2024	M R ROUSTRAY	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-14		(S ea t No - 2)
79	25175/2024	15.03.2024	ABLAP L- 6400/ 2022	P.K. MOHANTY	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-14	BAIL -2	(S ea t No - 12)
80	25176/2024	15.03.2024	CONTC - 1525/ 2024	RANJIT SAMAL	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-14		(S ea t No - 12)
81	25177/2024	15.03.2024	CONTC - 1511/ 2024	RANJIT SAMAL	C.O. .	CO UR T NO .16	Order Dtd. 2024-03-14		(S ea t No - 12)

82	25178/2024	15.03.2024	CRLA-1327/2023	R.R.DAS	C.O.	COURT NO . 5	Order Dtd. 9999-12-31	CRIMINAL APPELLAL	(Seat No - 9)
83	25180/2024	15.03.2024	CONTC - 700/2023	MR. BANABIHARI RAY	C.O.	COURT NO . 5	Order Dtd. 2024-03-14	CONTEMPT	(Seat No - 7)
84	25181/2024	15.03.2024	CRLA-181/2024	BISWARANJAN DALAI	C.O.	COURT NO . 5	Order Dtd. 9999-12-31		(Seat No - 7)
85	25182/2024	15.03.2024	BLAPL - 13323/2023	R.K. BEHERA	C.O.	COURT NO . 5	Order Dtd. 2024-03-14	BAIL -1	(Seat No - 3)
86	25184/2024	15.03.2024	BLAPL - 4754/2023	R.B. MISHRA	C.O.	COURT NO . 11	Order Dtd. 2024-04-15	BAIL -2	(Seat No - 10)
87	25185/2024	15.03.2024	CONTC - 1430/2024	P C BEHERA	C.O.	COURT NO . 11	Order Dtd. 2024-03-14		(Seat No - 10)
88	25186/2024	15.03.2024	WP (C) - 5362/2024	SK PRADHAN	C.O.	COURT NO . 11	Order Dtd. 2024-03-14	WRIT BRANCH-8	(Seat No - 29)
89	25187/2024	15.03.2024	CRLA-1315/2023	S.P. SAHOO	C.O.	COURT NO . 5	Order Dtd. 9999-12-31	CRIMINAL APPELLAL	(Seat No - 9)
90	25188/2024	15.03.2024	CRLMC -	BIJAY KUMAR MOHANTY	C.O.	COURT NO . 13	Order Dtd. 2024-03-13		(Seat No - 13)

			705/2024			T NO .5			t No - 9)
91	25189/2024	15.03.2024	WP (C) - 5716/2024	B DAS	C.O.	CO UR T NO .5	Order Dtd. 2024-03-14	WRIT BRAN CH-4	(S ea t No - 17)
92	25191/2024	15.03.2024	CRLMC - 711/2024	ASUTOSH TRIPATHY	C.O.	CO UR T NO .5	Order Dtd. 2024-03-13		(S ea t No - 17)
93	25193/2024	15.03.2024	WP (C) - 5333/2024	M NAIK	C.O.	CO UR T NO .5	Order Dtd. 2024-03-12	WRIT BRAN CH-8	(S ea t No - 29)
94	25194/2024	15.03.2024	CRLMC - 714/2024	BALARAM SINGH	C.O.	CO UR T NO .15	Order Dtd. 2024-04-02		(S ea t No - 29)
95	25195/2024	15.03.2024	CRLMC - 397/2023	P K MOHANTY	C.O.	CO UR T NO .10	Order Dtd. 2024-04-18	CRIM INAL MISC	(S ea t No - 6)
96	25196/2024	15.03.2024	WP (C) - 9811/2015	S.CH. TRIPATHY	C.O.	CO UR T NO .10	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
97	25197/2024	15.03.2024	CRLMC - 684/2024	JP KAR	C.O.	CO UR T NO .10	Order Dtd. 2024-03-14	CRIM INAL MISC	(S ea t No - 1)
9	25198	15.03.	CRLMC	A K MOHANTY	C.O.	CO	Order Dtd. 2024-03-		(S

8	/2024	2024	- 728/2 024		.	UR T NO .10	14		ea t No - 1)
9 9	25201 /2024	15.03. 2024	WP (C) - 1182/ 2014	D J NAYAK	C.O .	CO UR T NO .10	Order Dtd. 2024-03- 13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
1 0 0	25202 /2024	15.03. 2024	CRLMC - 660/2 024	PK MISHRA	C.O .	CO UR T NO .10	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 1)
1 0 1	25203 /2024	15.03. 2024	WP (C) - 10801 /2016	J.P. KAR	C.O .	CO UR T NO .10	Order Dtd. 2024-03- 13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)
1 0 2	25204 /2024	15.03. 2024	WP (C) - 1182/ 2014	DEBIPRASAD MOHANTY	C.O .	CO UR T NO .10	Order Dtd. 2024-03- 13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
1 0 3	25206 /2024	15.03. 2024	CRLMC - 636/2 024	S NAYAK	C.O .	CO UR T NO .10	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 1)
1 0 4	25207 /2024	15.03. 2024	WP (C) - 5882/ 2024	P.K.DASH	C.O .	CO UR T NO .10	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 0 5	25208 /2024	15.03. 2024	WP (C) - 40446 /2021	BALARAM SINGH	C.O .	CO UR T NO	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV	(S ea t No

						. 10		ISIO N BENC H-3)	- 12 0)
1 0 6	25209 /2024	15.03. 2024	WP (C) - 38185 /2023	DAYANIDHI MISHRA	C.O .	CO UR T NO . 10	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
1 0 7	25210 /2024	15.03. 2024	WP (C) - 13749 /2023	N.CH. SINHA	C.O .	CO UR T NO . 10	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 8)
1 0 8	25211 /2024	15.03. 2024	WP (C) - 5884/ 2024	P.K.DASH	C.O .	CO UR T NO . 10	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 0 9	25213 /2024	15.03. 2024	CRLMC - 515/2 024	A CR DAS	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 5)
1 1 0	25214 /2024	15.03. 2024	WP (C) - 23938 /2017	S. DASH	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 42)
1 1 1	25215 /2024	15.03. 2024	WP (C) - 5867/ 2024	S.TRIPATHY	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 1 2	25216 /2024	15.03. 2024	WP (C) - 12070 /2021	S P DAS	C.O .	CO UR T NO	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV	(S ea t No

						. 15		ISIO N BENC H-2)	- 11 4)
1 1 3	25217 /2024	15.03. 2024	WP (C) - 5813/ 2024	P.CH. DAS	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1 1 4	25218 /2024	15.03. 2024	WP (C) - 5932/ 2024	A.MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 1 5	25219 /2024	15.03. 2024	WP (C) - 5929/ 2024	A MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 1 6	25221 /2024	15.03. 2024	WP (C) - 5941/ 2024	A.MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 1 7	25222 /2024	15.03. 2024	WP (C) - 5931/ 2024	A MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 1 8	25223 /2024	15.03. 2024	WP (C) - 5940/ 2024	A.MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1	25224	15.03.	WP (C)	A.MOHANTY	C.O	CO	Order Dtd. 2024-03-	WRIT	(S

19	/2024	2024	- 5937/ 2024		.	UR T NO .15	14	BRAN CH (DIV ISIO N BENC H-2)	ea t No - 11 2)
120	25225 /2024	15.03. 2024	WP (C) - 5934/ 2024	J R BEHERA	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
121	25228 /2024	15.03. 2024	WP (C) - 5936/ 2024	A.MOHANTY	C.O .	CO UR T NO .15	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
122	25229 /2024	15.03. 2024	TRP (C))- 3/202 4	JYOTI PRAKASH KAR	C.O .	CO UR T NO .11	Order Dtd. 2024-04- 04	M.J. C.	(S ea t No - 6)
123	25230 /2024	15.03. 2024	WP (C) - 5935/ 2024	A.MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
124	25231 /2024	15.03. 2024	WP (C) - 6087/ 2024	S K BEHERA	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
125	25232 /2024	15.03. 2024	WP (C) - 5933/ 2024	A.MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)

1 2 6	25233 /2024	15.03. 2024	WP (C) - 5717/ 2024	R R DAS	C.O .	CO UR T NO .11	Order Dtd. 2024-04- 10	WRIT BRAN CH-4	(S ea t No - 17)
1 2 7	25235 /2024	15.03. 2024	WP (C) - 3082/ 2024	GOPAL PRASAD JENA	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH-6	(S ea t No - 35)
1 2 8	25236 /2024	15.03. 2024	WP (C) - 5944/ 2024	A.MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 2 9	25237 /2024	15.03. 2024	WP (C) - 5767/ 2024	N R PANDA	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 17)
1 3 0	25238 /2024	15.03. 2024	WP (C) - 5903/ 2024	A.MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
1 3 1	25239 /2024	15.03. 2024	WP (C) - 5845/ 2024	S K BEHERA	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
1 3 2	25240 /2024	15.03. 2024	WP (C) - 5822/ 2024	PRASANJIT BEHERA	C.O .	CO UR T NO .11	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
1	25241	15.03.	WP (C)	A. MOHANTY	C.O	CO	Order Dtd. 2024-03-	WRIT	(S

33	/2024	2024	- 5910/ 2024		.	UR T NO .11	14	BRAN CH (DIV ISIO N BENC H-2)	ea t No - 11 2)
134	25243 /2024	15.03. 2024	WP (C) - 5825/ 2024	J K MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
135	25244 /2024	15.03. 2024	WP (C) - 5915/ 2024	A. MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
136	25245 /2024	15.03. 2024	WP (C) - 5853/ 2024	RABINARAYAN MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
137	25246 /2024	15.03. 2024	WP (C) - 5906/ 2024	A.MOHANTY	C.O .	CO UR T NO .11	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
138	25247 /2024	15.03. 2024	WP (C) - 5858/ 2024	P K DASH	C.O .	CO UR T NO .11	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
139	25249 /2024	15.03. 2024	WP (C) - 5859/ 2024	P K DASH	C.O .	CO UR T NO .11	Order Dtd. 2024-03-14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)

								H-2)	
140	25250/2024	15.03.2024	WP (C) - 5804/ 2024	B K PARDHI	C.O.	COURT NO. .11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 111)
141	25251/2024	15.03.2024	WP (C) - 5804/ 2024	PANCHANAN SAHOO	C.O.	COURT NO. .11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 111)
142	25252/2024	15.03.2024	WP (C) - 8817/ 2023	T.K.NAYAK	C.O.	COURT NO. .11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 115)
143	25253/2024	15.03.2024	WP (C) - 8817/ 2023	B.SINGH	C.O.	COURT NO. .11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 115)
144	25254/2024	15.03.2024	CRLMC - 2089/ 2023	S.P.DHAL	C.O.	COURT NO. .11	Order Dtd. 2024-03-12	CRIMINAL MISC	(Seat No- 5)
145	25255/2024	15.03.2024	WP (C) - 5102/ 2024	A.K.BEHERA	C.O.	COURT NO. .11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH H-1)	(Seat No- 104)
146	25256/2024	15.03.2024	CMAPL - 545/2 023	J.P.KAR	C.O.	COURT NO. .11	Order Dtd. 2024-03-14	M.J.C.	(Seat No- 4)

147	25257/2024	15.03.2024	WP (C) - 6092/2024	D K JENA	C.O.	COURT NO . 11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
148	25258/2024	15.03.2024	WP (C) - 6094/2024	D K JENA	C.O.	COURT NO . 11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
149	25259/2024	15.03.2024	WP (C) - 5908/2024	A MOHANTY	C.O.	COURT NO . 11	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
150	25261/2024	15.03.2024	CRLA-141/2024	A. MOHANTY	C.O.	COURT NO . 11	Order Dtd. 2024-03-11	CRIMINAL APPEAL	(Seat No - 10)
151	25262/2024	15.03.2024	CRLA-571/2022	A.K. MOHANTY	C.O.	COURT NO . 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 7)
152	25263/2024	15.03.2024	WP (C) - 31977/2022	P K DAS	C.O.	COURT NO . 5	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No - 5)
153	25264/2024	15.03.2024	WP (C) - 5642/2024	G.R. PATRA	C.O.	COURT NO . 5	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Seat No - 12)
154	25265/2024	15.03.2024	WP (C) - 5898/	S. MITRA	C.O.	COURT	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Seat

			2024			NO 23			No - 32)
1 5 5	25266 /2024	15.03. 2024	WP (C) - 5718/ 2024	KSHIROD KUMAR SAHOO	C.O .	CO UR T NO 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-4	(S ea t No - 17)
1 5 6	25267 /2024	15.03. 2024	WP (C) - 5683/ 2024	D.K. JENA	C.O .	CO UR T NO 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-3	(S ea t No - 12)
1 5 7	25268 /2024	15.03. 2024	WP (C) - 42205 /2023	NIRANJAN MALLICK	C.O .	CO UR T NO 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-2	(S ea t No - 9)
1 5 8	25269 /2024	15.03. 2024	WP (C) - 5391/ 2024	Y. DAS	C.O .	CO UR T NO 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
1 5 9	25270 /2024	15.03. 2024	WP (C) - 5374/ 2024	Y. DAS	C.O .	CO UR T NO 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
1 6 0	25271 /2024	15.03. 2024	WP (C) - 34892 /2023	S R PATTANAIAK	C.O .	CO UR T NO 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 39)
1 6 1	25272 /2024	15.03. 2024	WP (C) - 5713/ 2024	M. JATI	C.O .	CO UR T NO 23	Order Dtd. 2024-06- 20	WRIT BRAN CH-4	(S ea t No - 17)
1	25273	15.03.	WP (C)	S R PATTANAIAK	C.O	CO	Order Dtd. 2024-03-	WRIT	(S

6 2	/2024	2024	- 34887 /2023		.	UR T NO . 23	13	BRAN CH-8	ea t No - 39)
1 6 3	25275 /2024	15.03. 2024	WP (C) - 5334/ 2024	P.K. PATRI	C.O .	CO UR T NO . 23	Order Dtd. 2024-07- 09	WRIT BRAN CH-8	(S ea t No - 29)
1 6 4	25276 /2024	15.03. 2024	WP (C) - 10612 /2018	K.N. SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 13	WRIT BRAN CH-6	(S ea t No - 16)
1 6 5	25277 /2024	15.03. 2024	WP (C) - 5886/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
1 6 6	25278 /2024	15.03. 2024	WP (C) - 5897/ 2024	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
1 6 7	25279 /2024	15.03. 2024	WP (C) - 5883/ 2023	LAXMI KANTA MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-01- 19	WRIT BRAN CH-8	(S ea t No - 43)
1 6 8	25280 /2024	15.03. 2024	WP (C) - 5874/ 2024	SURYAKANTA DASMOHAPATRA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
1 6 9	25281 /2024	15.03. 2024	WP (C) - 4777/ 2024	ARTATRAN PARIDA	C.O .	CO UR T NO . .	Order Dtd. 2024-03- 14	WRIT BRAN CH-1	(S ea t No - .

						23			1)
170	25282/2024	15.03.2024	WP (C) - 5857/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO . 23	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No - 32)
171	25283/2024	15.03.2024	WP (C) - 5962/2023	SAMEER KUMAR DAS	C.O.	COURT NO . 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 1)
172	25284/2024	15.03.2024	FAO-321/2023	SATYAJIT BISWAL	C.O.	COURT NO . 23	Order Dtd. 2024-04-03	MISC . APPEAL SEC.	(Seat No - 9)
173	25285/2024	15.03.2024	WP (C) - 5851/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO . 23	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No - 32)
174	25286/2024	15.03.2024	FAO-593/2011	S BEHERA	C.O.	COURT NO . 23	Order Dtd. 2024-03-13	MISC . APPEAL SEC.	(Seat No - 8)
175	25287/2024	15.03.2024	FAO-593/2011	B N SAMANTARAY	C.O.	COURT NO . 23	Order Dtd. 2024-03-13	MISC . APPEAL SEC.	(Seat No - 8)
176	25288/2024	15.03.2024	WP (C) - 39061/2023	S K MOHANTY	C.O.	COURT NO . 23	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No - 55)
177	25289/2024	15.03.2024	WP (C) - 39061/2023	M D BISWAL	C.O.	COURT NO .	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No -

						23			55)
178	25290/2024	15.03.2024	WP (C) - 5895/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No - 32)
179	25291/2024	15.03.2024	FAO-72/2024	BABITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-13		(Seat No - 32)
180	25292/2024	15.03.2024	WP (C) - 5958/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-14	WRIT BRANCH-6	(Seat No - 54)
181	25293/2024	15.03.2024	FAO-72/2024	SATYABAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-13		(Seat No - 54)
182	25294/2024	15.03.2024	WP (C) - 5889/2024	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No - 32)
183	25295/2024	15.03.2024	CRLMC - 649/2024	J. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No - 1)
184	25296/2024	15.03.2024	FAO-67/2024	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-13		(Seat No - 1)
185	25297/2024	15.03.2024	WP (C) - 5844/2024	RUPAKANTA SAMANTARAY	C.O.	COURT NO	Order Dtd. 2024-03-14	WRIT BRANCH-5	(Seat No

						. 23			- 32)
1 8 6	25299 /2024	15.03. 2024	WP (C) - 5833/ 2024	RUPAKANTA SAMANTARAY	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
1 8 7	25300 /2024	15.03. 2024	WP (C) - 5656/ 2024	ARCHANA KUMARI PANDA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-3	(S ea t No - 12)
1 8 8	25301 /2024	15.03. 2024	CRLMA - 38/20 24	AMLAN SHAKTI PAUL	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	BAIL -1	(S ea t No - 5)
1 8 9	25302 /2024	15.03. 2024	CRLMC - 667/2 024	H.K. MOHANTA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 1)
1 9 0	25303 /2024	15.03. 2024	CRLMC - 701/2 024	H.K. PATRA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14		(S ea t No - 1)
1 9 1	25304 /2024	15.03. 2024	CRLMC - 675/2 024	J.P. KAR	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 1)
1 9 2	25305 /2024	15.03. 2024	CRLMC - 159/2 024	R.K. DEHURY	C.O .	CO UR T NO . 15	Order Dtd. 2024-04- 09	CRIM INAL MISC	(S ea t No - 2)
1 9 3	25306 /2024	15.03. 2024	CRLMC - 3417/ 2023	J. SAHOO	C.O .	CO UR T NO . 15	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 1)

194	25307/2024	15.03.2024	BLAPL - 11437/2023	AMLAN SHAKTI PAUL	C.O.	CO UR T NO .15	Order Dtd. 2024-03-14	BAIL -1	(Seat No- 6)
195	25308/2024	15.03.2024	CRLMP - 2123/2023	P BASTIA	C.O.	CO UR T NO .15	Order Dtd. 2024-03-14	WRIT BRAN CH-8	(Seat No- 40)
196	25309/2024	15.03.2024	CRLMC - 5523/2023	B. SAHU	C.O.	CO UR T NO .15	Order Dtd. 2024-03-14	CRIM INAL MISC	(Seat No- 1)
197	25310/2024	15.03.2024	WP (C) - 4000/2024	H.S. PAIKARAY	C.O.	CO UR T NO .15	Order Dtd. 2024-03-13	WRIT BRAN CH-1	(Seat No- 30)
198	25311/2024	15.03.2024	WP (C) - 4000/2024	S.C. DAS	C.O.	CO UR T NO .15	Order Dtd. 2024-03-13	WRIT BRAN CH-1	(Seat No- 30)
199	25312/2024	15.03.2024	WP (C) - 5275/2024	S.K. BISWAL	C.O.	CO UR T NO .15	Order Dtd. 2024-03-13	WRIT BRAN CH-7	(Seat No- 44)
200	25313/2024	15.03.2024	WP (C) - 5275/2024	B.K. PARDHI	C.O.	CO UR T NO .15	Order Dtd. 2024-03-13	WRIT BRAN CH-7	(Seat No- 44)
201	25314/2024	15.03.2024	WP (C) - 17494/2020	G. JAYSHING	C.O.	CO UR T NO .15	Order Dtd. 2024-03-13	WRIT BRAN CH-6	(Seat No- 35)

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202	25315/2024	15.03.2024	WP (C) - 17494/2020	P.K. DAS	C.O.	COURT NO. .15	Order Dtd. 2024-03-13	WRIT BRANCH-6	(Seat No- 35)
203	25316/2024	15.03.2024	CRLRE V- 91/2024	H.K. MOHANTA	C.O.	COURT NO. .6	Order Dtd. 2024-04-02	CRIM INAL REVI SION	(Seat No- 3)
204	25317/2024	15.03.2024	WP (C) - 40630/2023	M.R. BARIK	C.O.	COURT NO. .6	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 1)
205	25318/2024	15.03.2024	WP (C) - 40632/2023	M.R. BARIK	C.O.	COURT NO. .6	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 1)
206	25319/2024	15.03.2024	WP (C) - 40633/2023	M.R. BARIK	C.O.	COURT NO. .6	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 1)
207	25320/2024	15.03.2024	WP (C) - 40634/2023	M.R. BARIK	C.O.	COURT NO. .6	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 1)
208	25321/2024	15.03.2024	WP (C) - 40635/2023	M.R. BARIK	C.O.	COURT NO. .6	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No- 1)
209	25322/2024	15.03.2024	WP (C) - 15781/2023	K. PARIDA	C.O.	COURT NO. .6	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No- 30)
211	25323/2024	15.03.2024	BLAPL -	BS SWAIN	C.O.	COURT NO. .13	Order Dtd. 2024-03-13	BAIL -2	(Seat No- 2)

0			1290/ 2024			T NO .6			t No - 12)
2 1 1	25324 /2024	15.03. 2024	WP (C) - 1906/ 2024	S.K. BEHERA	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 27	WRIT BRAN CH-2	(S ea t No - 6)
2 1 2	25325 /2024	15.03. 2024	BLAPL - 1287/ 2024	A KALASH	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13		(S ea t No - 6)
2 1 3	25326 /2024	15.03. 2024	WP (C) - 5562/ 2024	K.C. PANDA	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13	WRIT BRAN CH-2	(S ea t No - 34)
2 1 4	25327 /2024	15.03. 2024	BLAPL - 1256/ 2024	AK BEHERA	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13		(S ea t No - 34)
2 1 5	25328 /2024	15.03. 2024	WP (C) - 5920/ 2024	A.K. ROUL	C.O .	CO UR T NO .6	Order Dtd. 2024-04- 16	WRIT BRAN CH-6	(S ea t No - 54)
2 1 6	25329 /2024	15.03. 2024	BLAPL - 1244/ 2024	JR DAS	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13		(S ea t No - 54)
2 1 7	25330 /2024	15.03. 2024	BLAPL - 1235/ 2024	B MISHRA	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13		(S ea t No - 54)
2	25331	15.03.	WP (C)	A. NAYAK	C.O	CO	Order Dtd. 2024-04-	WRIT	(S

18	/2024	2024	- 9643/ 2009		.	UR T NO .6	24	BRAN CH-7	ea t No - 44)
219	25332 /2024	15.03. 2024	WP (C) - 12513 /2020	P.K. MISHRA	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13	WRIT BRAN CH-3	(S ea t No - 13)
220	25333 /2024	15.03. 2024	WP (C) - 1701/ 2024	B.K. SETHI	C.O .	CO UR T NO .6	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 39)
221	25334 /2024	15.03. 2024	WP (C) - 16471 /2016	S.K. PARIDA	C.O .	CO UR T NO .16		WRIT BRAN CH-7	(S ea t No - 18)
222	25335 /2024	15.03. 2024	CMPAT - 25/20 01	B.K. BEHERA	C.O .	CO UR T NO .1	Order Dtd. 2024-04- 16	CIVI L REVI SION	(S ea t No - 2)
223	25336 /2024	15.03. 2024	ABLAP L- 12147 /2022	JP KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 12)
224	25337 /2024	15.03. 2024	ABLAP L- 8280/ 2022	H K DASH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 11)
225	25338 /2024	15.03. 2024	ABLAP L- 8124/ 2023	SC ROUTRAY	C.O .	CO UR T NO	Order Dtd. 2024-03- 14	BAIL -1	(S ea t No

						. 2 OL D			- 4)
2 2 6	25339 /2024	15.03. 2024	ABLAP L- 14496 /2023	JP KAR	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 9)
2 2 7	25340 /2024	15.03. 2024	CRLMC - 1630/ 2018	AK KAR	C.O .	CO UR T NO .24	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 6)
2 2 8	25341 /2024	15.03. 2024	CRLMC - 3715/ 2017	H S PAIKRAY	C.O .	CO UR T NO .3	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 1)
2 2 9	25342 /2024	15.03. 2024	CRLMC - 298/2 018	R PANDA	C.O .	CO UR T NO .3	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 3)
2 3 0	25343 /2024	15.03. 2024	CRLMC - 298/2 018	M DAS	C.O .	CO UR T NO .3	Order Dtd. 2024-03- 14	CRIM INAL MISC	(S ea t No - 3)
2 3 1	25344 /2024	15.03. 2024	WP (C) - 2716/ 2024	S SAMAL	C.O .	CO UR T NO .3	Order Dtd. 2024-03- 14	WRIT BRAN CH-3	(S ea t No - 33)
2 3 2	25345 /2024	15.03. 2024	WP (C) - 5306/ 2024	BK MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 29)
2 3 3	25346 /2024	15.03. 2024	WP (C) -	B DAS	C.O .	CO UR	Order Dtd. 2024-03- 14	WRIT BRAN	(S ea

3			5834/ 2024			T NO . 2 OL D		CH-5	t No - 32)
2 3 4	25347 /2024	15.03. 2024	WP (C) - 5928/ 2024	KK NATH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-6	(S ea t No - 54)
2 3 5	25348 /2024	15.03. 2024	WP (C) - 5359/ 2024	JYOTIRANJAN SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
2 3 6	25349 /2024	15.03. 2024	WP (C) - 5964/ 2024	SK SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-6	(S ea t No - 54)
2 3 7	25350 /2024	15.03. 2024	WP (C) - 5777/ 2024	GANESH CH. JENA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-4	(S ea t No - 17)
2 3 8	25351 /2024	15.03. 2024	WP (C) - 5970/ 2024	SARAT CHANDRA MEKAP	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-6	(S ea t No - 54)
2 3 9	25352 /2024	15.03. 2024	WP (C) - 5868/ 2024	R C ROUT	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)

240	25353 /2024	15.03. 2024	WP (C) - 5714/ 2024	KK NATH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-14	WRIT BRAN CH-4	(S ea t No - 17)
241	25354 /2024	15.03. 2024	WP (C) - 5866/ 2024	RC ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-14	WRIT BRAN CH-5	(S ea t No - 32)
242	25355 /2024	15.03. 2024	WP (C) - 5513/ 2024	NIRANJAN ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-13	WRIT BRAN CH-2	(S ea t No - 34)
243	25356 /2024	15.03. 2024	WP (C) - 5392/ 2024	SARAT CHANDRA MEKAP	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-13	WRIT BRAN CH-8	(S ea t No - 29)
244	25357 /2024	15.03. 2024	WP (C) - 5503/ 2024	NIRANJAN ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-13	WRIT BRAN CH-2	(S ea t No - 34)
245	25358 /2024	15.03. 2024	WP (C) - 5504/ 2024	NIRANJAN ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-13	WRIT BRAN CH-2	(S ea t No - 34)
246	25359 /2024	15.03. 2024	WP (C) - 5509/ 2024	NIRANJAN ROUT	C.O .	CO UR T NO .2	Order Dtd. 2024-03-13	WRIT BRAN CH-2	(S ea t No - 34)

						OL D)
2 4 7	25360 /2024	15.03. 2024	WP (C) - 5510/ 2024	NIRANJAN ROUT	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-2	(S ea t No - 34)
2 4 8	25361 /2024	15.03. 2024	WP (C) - 5335/ 2024	B SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
2 4 9	25362 /2024	15.03. 2024	WP (C) - 5335/ 2024	BK PARDHI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
2 5 0	25363 /2024	15.03. 2024	WP (C) - 5336/ 2024	B SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
2 5 1	25364 /2024	15.03. 2024	WP (C) - 5506/ 2024	DILIP SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-2	(S ea t No - 34)
2 5 2	25365 /2024	15.03. 2024	WP (C) - 26029 /2023	DILIP SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-03- 13	WRIT BRAN CH-7	(S ea t No - 48)
2 5 3	25366 /2024	15.03. 2024	WP (C) - 18357	BR SENAPATI	C.O .	CO UR T	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t

			/2023			NO . 2 OL D			No - 29)
2 5 4	25367 /2024	15.03. 2024	WP (C) - 18357 /2023	SK SAHU	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-8	(S ea t No - 29)
2 5 5	25372 /2024	15.03. 2024	BLAPL - 1159/ 2024	KP MOHANTY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14		(S ea t No - 29)
2 5 6	25373 /2024	15.03. 2024	BLAPL - 247/2 024	RR NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14		(S ea t No - 29)
2 5 7	25374 /2024	15.03. 2024	BLAPL - 850/2 024	J PRADHAN	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 7)
2 5 8	25376 /2024	15.03. 2024	ABLAP L- 16326 /2022	A.KALASH	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 13	BAIL -1	(S ea t No - 3)
2 5 9	25377 /2024	15.03. 2024	MATA- 74/20 20	S K SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03- 14	FIRS T APPE AL	(S ea t No - 1)
2 6	25378 /2024	15.03. 2024	WP (C) -	P CH DAS	C.O .	CO UR	Order Dtd. 2024-03- 13	WRIT BRAN	(S ea

0			12050 /2014			T NO .2 OL D		CH-2	t No - 8)
2 6 1	25379 /2024	15.03. 2024	WP (C) - 42057 /2023	M R SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
2 6 2	25380 /2024	15.03. 2024	CRLA- 287/2 023	R B MISHRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 12	CRIM INAL APPE AL	(S ea t No - 9)
2 6 3	25381 /2024	15.03. 2024	FAO- 34/20 24	P CH DAS	C.O .	CO UR T NO .2 3	Order Dtd. 2024-03- 14	MISC .APPE AL SEC.	(S ea t No - 5)
2 6 4	25382 /2024	15.03. 2024	CONTC - 1575/ 2024	RK ROUT	C.O .	CO UR T NO .2 3	Order Dtd. 2024-03- 14		(S ea t No - 5)
2 6 5	25383 /2024	15.03. 2024	WP (C) - 2643/ 2024	BK SWAIN	C.O .	CO UR T NO .2 3	Order Dtd. 2024-03- 13	WRIT BRAN CH-2	(S ea t No - 7)
2 6 6	25384 /2024	15.03. 2024	WP (C) - 5348/ 2024	M NAIK	C.O .	CO UR T NO .2 3	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 29)
2 6 7	25385 /2024	15.03. 2024	WP (C) - 5769/ 2024	AK ROUT	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 17

)
268	25386/2024	15.03.2024	WP (C) - 35143/2023	S DAS	C.O.	CO UR T NO .1	Order Dtd. 2024-03-12	WRIT BRAN CH-4	(S ea t No - 17)
269	25387/2024	15.03.2024	WP (C) - 5346/2024	M NAIK	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14	WRIT BRAN CH-8	(S ea t No - 29)
270	25388/2024	15.03.2024	WP (C) - 6072/2024	RANJAN DAS	C.O.	CO UR T NO .1	Order Dtd. 2024-03-15	WRIT BRAN CH-7	(S ea t No - 5)
271	25389/2024	15.03.2024	WP (C) - 15124/2021	M NAIK	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14	WRIT BRAN CH-1	(S ea t No - 4)
272	25390/2024	15.03.2024	CONTC - 1536/2024	B BARIK	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14		(S ea t No - 4)
273	25391/2024	15.03.2024	CONTC - 1537/2024	B BARIK	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14		(S ea t No - 4)
274	25393/2024	15.03.2024	CONTC - 1392/2024	R SAMAL	C.O.	CO UR T NO .1	Order Dtd. 2024-03-13	CONT EMPT	(S ea t No - 8)
275	25395/2024	15.03.2024	CONTC - 1528/2024	B BARIK	C.O.	CO UR T NO .1	Order Dtd. 2024-03-14		(S ea t No - 8)
277	25397/2024	15.03.2024	CONTC -	B BARIK	C.O.	CO UR	Order Dtd. 2024-03-14		(S ea

6			1530/ 2024			T NO .1			t No - 8)
2 7 7	25400 /2024	15.03. 2024	CONTC - 1529/ 2024	B BARIK	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 14		(S ea t No - 8)
2 7 8	25401 /2024	15.03. 2024	CRLA- 644/2 011	P K MOHANTY	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 12	CRIM INAL APPE AL	(S ea t No - 11)
2 7 9	25402 /2024	15.03. 2024	WPC (O A) - 1033/ 2017	L PANDA	C.O .	CO UR T NO .1	Order Dtd. 5000-01- 01	OA Bran ch	(S ea t No - 1)
2 8 0	25403 /2024	15.03. 2024	CRLA- 582/2 012	P K MOHANTY	C.O .	CO UR T NO .1	Order Dtd. 2024-03- 12	CRIM INAL APPE AL	(S ea t No - 4)
2 8 1	25404 /2024	15.03. 2024	WP (C) - 6073/ 2024	M BEHERA	C.O .	CO UR T NO .7	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
2 8 2	25405 /2024	15.03. 2024	FAO- 35/20 24	P CH DAS	C.O .	CO UR T NO .23	Order Dtd. 2024-03- 14	MISC .APPE AL SEC.	(S ea t No - 5)
2 8 3	25406 /2024	15.03. 2024	WP (C) - 5398/ 2024	P K BEHERA	C.O .	CO UR T NO .23	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 29)
2 8 4	25407 /2024	15.03. 2024	CONTC - 1538/ 2024	B BARIK	C.O .	CO UR T	Order Dtd. 2024-03- 14	CONT EMPT	(S ea t

			2024			NO 23			No - 8)
2 8 5	25408 /2024	15.03. 2024	WP (C) - 5371/ 2024	P K PATRI	C.O .	CO UR T NO . 23	Order Dtd. 2024-05- 13	WRIT BRAN CH-8	(S ea t No - 29)
2 8 6	25409 /2024	15.03. 2024	BLAPL - 202/2 024	SS DAS	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 11)
2 8 7	25410 /2024	15.03. 2024	WP (C) - 5724/ 2024	KSHIROD KUMAR SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 17)
2 8 8	25411 /2024	15.03. 2024	WP (C) - 5885/ 2024	C R NAYAK	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
2 8 9	25412 /2024	15.03. 2024	BLAPL - 158/2 024	AK BEHERA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 8)
2 9 0	25413 /2024	15.03. 2024	BLAPL - 1242/ 2023	M.K. MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 10)
2 9 1	25414 /2024	15.03. 2024	BLAPL - 1242/ 2023	S.P. SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 10)
2 9 9	25415 /2024	15.03. 2024	WP (C) -	PITABAS NAYAK	C.O .	CO UR	Order Dtd. 2024-03- 22	WRIT BRAN	(S ea

2			2426/ 2022			T NO .3 OL D		CH-5	t No - 21)
2 9 3	25416 /2024	15.03. 2024	BLAPL - 1312/ 2024	SK SINGH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2024-03- 12		(S ea t No - 21)
2 9 4	25417 /2024	15.03. 2024	BLAPL - 13547 /2023	DIPAK RANJAN MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2024-03- 14	BAIL -1	(S ea t No - 2)
2 9 5	25418 /2024	15.03. 2024	WP (C) - 10942 /2023	T. BAG	C.O .	CO UR T NO .3 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-4	(S ea t No - 17)
2 9 6	25419 /2024	15.03. 2024	WP (C) - 10942 /2023	B.R. SENAPATI	C.O .	CO UR T NO .3 OL D	Order Dtd. 2024-03- 13	WRIT BRAN CH-4	(S ea t No - 17)
2 9 7	25420 /2024	15.03. 2024	BLAPL - 202/2 024	B MISHRA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 11)
2 9 8	25421 /2024	15.03. 2024	BLAPL - 596/2 024	SANJIB KUMAR BHANJADEO	C.O .	CO UR T NO .3 OL D	Order Dtd. 2024-03- 14		(S ea t No - 11)

299	25422/2024	15.03.2024	MATA-121/2022	P.K. PARIDA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2024-03-13	FIR S T AP PE AL	(S ea t No - 1)
300	25423/2024	15.03.2024	WP (C) - 18349/2023	B R SENAPATI	C.O.	CO UR T NO .3 OL D	Order Dtd. 2024-02-28	WRIT BRAN CH-8	(S ea t No - 29)
301	25424/2024	15.03.2024	WP (C) - 18349/2023	SANJAYA KU. SAHU	C.O.	CO UR T NO .3 OL D	Order Dtd. 2024-02-28	WRIT BRAN CH-8	(S ea t No - 29)
302	25425/2024	15.03.2024	CMP-1144/2023	M.R. BARIK	C.O.	CO UR T NO .20	Order Dtd. 2024-04-18	WRIT BRAN CH-8	(S ea t No - 41)
303	25426/2024	15.03.2024	BLAPL - 1057/2024	SK BHANJADEO	C.O.	CO UR T NO .20	Order Dtd. 2024-03-14	BAIL -1	(S ea t No - 1)
304	25427/2024	15.03.2024	CMP-176/2024	M.D. BISWAL	C.O.	CO UR T NO .20	Order Dtd. 2024-03-14	WRIT BRAN CH-7	(S ea t No - 15)
305	25428/2024	15.03.2024	CRLMC - 2786/2018	JANMAJAYA PARIDA	C.O.	DR (J)	Order Dtd. 2024-03-14	CRIM INAL MISC	(S ea t No - 4)
306	25429/2024	15.03.2024	ABLAP L- 1787/	BS SWAIN	C.O.	DR (J)	Order Dtd. 2024-03-14		(S ea t

			2024						No-4)
307	25430/2024	15.03.2024	CMP-114/2024	JYOTI PRAKASH KAR	C.O.	DR (J)	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-15)
308	25431/2024	15.03.2024	CMP-114/2024	P K PATRI	C.O.	DR (J)	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-15)
309	25432/2024	15.03.2024	ABLAP L-1940/2024	JR NAYAK	C.O.	DR (J)	Order Dtd. 2024-03-14		(Seat No-15)
310	25433/2024	15.03.2024	WP (C) - 6225/2024	KARMA DAS	C.O.	DR (J)	Order Dtd. 2024-03-15	WRIT BRANCH-2	(Seat No-6)
311	25434/2024	15.03.2024	CMP-179/2024	B. DAS	C.O.	DR (J)	Order Dtd. 2024-03-14	WRIT BRANCH-7	(Seat No-15)
312	25435/2024	15.03.2024	WP (C) - 3738/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-18)
313	25436/2024	15.03.2024	CMP-1477/2023	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-3	(Seat No-13)

3 1 4	25437 /2024	15.03. 2024	CMP- 1477/ 2023	T. BAG	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-3	(S ea t No - 13)
3 1 5	25438 /2024	15.03. 2024	WP (C) - 35470 /2023	BIKRAM SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 12	WRIT BRAN CH-7	(S ea t No - 5)
3 1 6	25439 /2024	15.03. 2024	CMP- 311/2 018	A. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 39)
3 1 7	25440 /2024	15.03. 2024	WP (C) - 261/2 024	DILIP SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-01- 16	WRIT BRAN CH-1	(S ea t No - 49)
3 1 8	25441 /2024	15.03. 2024	WP (C) - 31661 /2011	P.K. PATRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 38)
3 1 9	25442 /2024	15.03. 2024	WP (C) - 12290 /2022	TUSHAR KANTA NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 22)
3 2 0	25443 /2024	15.03. 2024	WP (C) - 3296/ 2017	S. BISWAL	C.O .	CO UR T NO .2	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 29

						OL D)
3 2 1	25444 /2024	15.03. 2024	WP (C) - 5009/ 2019	B.R. SENAPATI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-1	(S ea t No - 31)
3 2 2	25445 /2024	15.03. 2024	WP (C) - 13493 /2016	R. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
3 2 3	25446 /2024	15.03. 2024	WP (C) - 3373/ 2024	C. RANA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-2	(S ea t No - 8)
3 2 4	25447 /2024	15.03. 2024	WP (C) - 3373/ 2024	B.B. MALLICK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-2	(S ea t No - 8)
3 2 5	25448 /2024	15.03. 2024	WP (C) - 34363 /2023	D K MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 12	WRIT BRAN CH-3	(S ea t No - 11)
3 2 6	25449 /2024	15.03. 2024	CMP- 180/2 024	A. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03- 14	WRIT BRAN CH-7	(S ea t No - 15)
3 2 7	25451 /2024	15.03. 2024	RPFAM - 429/2	JYOTSTNARANI RATH	C.O .	CO UR T	Order Dtd. 2024-03- 14	FIRS T APPE	(S ea t

			023			NO . 2 OL D		AL	No - 5)
3 2 8	25453 /2024	15.03. 2024	FAO- 447/2 022	BISUDHANANDA MAHALI	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	MISC . APPE AL SEC.	(S ea t No - 5)
3 2 9	25455 /2024	15.03. 2024	WP (C) - 28230 /2023	S N SHARMA	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 56)
3 3 0	25456 /2024	15.03. 2024	WP (C) - 28230 /2023	D J NAYAK	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH-8	(S ea t No - 56)
3 3 1	25458 /2024	15.03. 2024	WPCRL - 140/2 021	D K NAIK	C.O .	CO UR T NO . 23	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
3 3 2	25460 /2024	15.03. 2024	WP (C) - 8406/ 2023	A DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 3 3	25462 /2024	15.03. 2024	WP (C) - 8406/ 2023	R CH ROUT	C.O .	CO UR T NO . 1	Order Dtd. 2024-06- 24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 3 4	25466 /2024	15.03. 2024	WP (C) - 1741/ 2024	SUVENDU BARIK	C.O .	CO UR T NO	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV	(S ea t No

						. 1		ISIO N BENC H-2)	- 11 3)
3 3 5	25468 /2024	15.03. 2024	ABLAP L- 16589 /2021	SANJIB KUMAR BHANJADEO	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	BAIL -1	(S ea t No - 3)
3 3 6	25470 /2024	15.03. 2024	ABLAP L- 6300/ 2021	J R NAYAK	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	BAIL -1	(S ea t No - 6)
3 3 7	25471 /2024	15.03. 2024	ABLAP L- 5420/ 2022	ASHOK KUMAR SAHOO	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	BAIL -1	(S ea t No - 5)
3 3 8	25473 /2024	15.03. 2024	WP (C) - 5784/ 2024	M N MOHANTY	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 17)
3 3 9	25474 /2024	15.03. 2024	WP (C) - 5823/ 2024	LOKANATH SAHOO	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
3 4 0	25475 /2024	15.03. 2024	WP (C) - 5809/ 2024	JR SAHOO	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
3 4 1	25476 /2024	15.03. 2024	WP (C) - 5808/ 2024	J SAHOO	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	WRIT BRAN CH-5	(S ea t No - 32)
3 4 2	25477 /2024	15.03. 2024	WP (C) - 5789/ 2024	MN MOHANTY	C.O .	CO UR T NO . 7	Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 32)

			2024			NO 7			No - 17)
3 4 3	25478 /2024	15.03. 2024	ABLAP L- 995/2 024	AK MOHANTY	C.O .	CO UR T NO 7	Order Dtd. 2024-03- 14	BAIL -2	(S ea t No - 8)
3 4 4	25499 /2024	15.03. 2024	ABLAP L- 9211/ 2022	MITHUN DAS	C.O .	CO UR T NO 7	Order Dtd. 2023-03- 02	BAIL -2	(S ea t No - 9)
3 4 5	25504 /2024	15.03. 2024	WP (C) - 5902/ 2024	MANASI SETHI	C.O .	CO UR T NO 1	Order Dtd. 2024-03- 13	WRIT BRAN CH-6	(S ea t No - 54)
3 4 6	25505 /2024	15.03. 2024	WP (C) - 9990/ 2016	D BISWAL	C.O .	CO UR T NO 1	Order Dtd. 2024-03- 12	WRIT BRAN CH-8	(S ea t No - 43)
3 4 7	25506 /2024	15.03. 2024	WP (C) - 2982/ 2022	R R DAS	C.O .	CO UR T NO 6	Order Dtd. 2024-04- 02	WRIT BRAN CH-5	(S ea t No - 23)
3 4 8	25511 /2024	15.03. 2024	CRLMC - 630/2 024	P.K. PATRA	C.O .	CO UR T NO 6	Order Dtd. 2024-03- 12	CRIM INAL MISC	(S ea t No - 1)
3 4 9	25512 /2024	15.03. 2024	WP (C) - 6336/ 2024	MITHUN DAS	C.O .	CO UR T NO 10	Order Dtd. 2024-03- 28	WRIT BRAN CH-3	(S ea t No - 33)
3 5 0	25513 /2024	15.03. 2024	WP (C) - 6336/ 2024	MITHUN DAS	C.O .	CO UR T NO 10	Order Dtd. 2024-03- 28	WRIT BRAN CH-3	(S ea t No - 33)

			2024			NO · 10			No - 33)
3 5 1	25514 /2024	15.03. 2024	WP (C) - 6006/ 2024	S.K. SINGH	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 15	WRIT BRAN CH-7	(S ea t No - 5)
3 5 2	25515 /2024	15.03. 2024	WP (C) - 5840/ 2024	JYOTI RANJAN KAR	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 19	WRIT BRAN CH-5	(S ea t No - 32)
3 5 3	25516 /2024	15.03. 2024	MACA- 303/2 004	M. MISHRA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 12	MISC · APPE AL SEC.	(S ea t No - 6)
3 5 4	25518 /2024	15.03. 2024	MACA- 711/2 023	N.K. ROUT	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 13	MISC · APPE AL SEC.	(S ea t No - 4)
3 5 5	25520 /2024	15.03. 2024	MACA- 711/2 023	B.K. MOHANTY	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 13	MISC · APPE AL SEC.	(S ea t No - 4)
3 5 6	25522 /2024	15.03. 2024	MACA- 734/2 022	A. MOHANTY	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 13	MISC · APPE AL SEC.	(S ea t No - 4)
3 5 7	25524 /2024	15.03. 2024	MACA- 734/2 022	S.K. SAHOO	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03- 13	MISC · APPE AL SEC.	(S ea t No - 4)
3 5 8	25525 /2024	15.03. 2024	WP (C) - 5047/ 2024	S.K. SINGH	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04- 10	WRIT BRAN CH-5	(S ea t No - 22

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359	25527/2024	15.03.2024	WP (C) - 6043/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-03-15	WRIT BRANCH-7	(Seat No - 5)
360	25528/2024	15.03.2024	WP (C) - 6041/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-03-15	WRIT BRANCH-7	(Seat No - 5)
361	25530/2024	15.03.2024	CRLA-609/2022	J. PARDHAN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPELLAL	(Seat No - 7)
362	25542/2024	15.03.2024	SA-335/1998	P.C. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-04-19	SECOND APPELLAL	(Seat No - 4)
363	25543/2024	15.03.2024	SA-335/1998	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-19	SECOND APPELLAL	(Seat No - 4)
364	25544/2024	15.03.2024	SA-238/1991	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	SECOND APPELLAL	(Seat No - 4)
365	25545/2024	15.03.2024	SA-238/1991	L. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	SECOND APPELLAL	(Seat No - 4)
366	25546/2024	15.03.2024	SA-259/1996	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	SECOND APPELLAL	(Seat No - 2)
367	25547/2024	15.03.2024	ABLAP L-14849/2023	PARTHA SARATHI DAS	C.O.	COURT NO	Order Dtd. 2024-03-13	BAIL -1	(Seat No

						. 10			- 6)
3 6 8	25548 /2024	15.03. 2024	ABLAP L- 13170 /2023	PARTHA SARATHI DAS	C.O .	CO UR T NO . 10	Order Dtd. 2024-03- 13	BAIL -1	(S ea t No - 3)
3 6 9	25549 /2024	15.03. 2024	ABLAP L- 13810 /2023	SAROJ KU. PARIDA	C.O .	CO UR T NO . 10	Order Dtd. 2024-03- 13		(S ea t No - 3)
3 7 0	25550 /2024	15.03. 2024	ABLAP L- 14158 /2023	TUKUNA KUMAR MISHRA	C.O .	CO UR T NO . 10		BAIL -1	(S ea t No - 2)
3 7 1	25551 /2024	15.03. 2024	ABLAP L- 15215 /2023	A MOHANTY	C.O .	CO UR T NO . 10	Order Dtd. 2024-03- 13	BAIL -2	(S ea t No - 7)
3 7 2	25552 /2024	15.03. 2024	WP (C) - 500/2 023	S. K. NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12- 31	WRIT BRAN CH-3	(S ea t No - 33)
3 7 3	25553 /2024	15.03. 2024	WP (C) - 501/2 023	S. K. NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12- 31	WRIT BRAN CH-6	(S ea t No - 24)
3 7 4	25554 /2024	15.03. 2024	WP (C) - 501/2 023	B. ROUL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12- 31	WRIT BRAN CH-6	(S ea t No - 24)
3 7 5	25555 /2024	15.03. 2024	WP (C) - 774/2	S. K. NAYAK	C.O .	CO UR T	Order Dtd. 9999-12- 31	WRIT BRAN CH-8	(S ea t

			023			NO .2 OL D			No - 41)
3 7 6	25556 /2024	15.03. 2024	WP (C) - 771/2 023	S. K. NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 9999-12- 31	WRIT BRAN CH-8	(S ea t No - 41)
3 7 7	25557 /2024	15.03. 2024	LAA- 48/20 22	G. D. SINGH	C.O .	CO UR T NO .16	Order Dtd. 2024-04- 15	FIRS T APPE AL	(S ea t No - 5)
3 7 8	25558 /2024	15.03. 2024	LAA- 35/20 21	G. D. SINGH	C.O .	CO UR T NO .7	Order Dtd. 2024-04- 08	FIRS T APPE AL	(S ea t No - 6)
3 7 9	25559 /2024	15.03. 2024	WP (C) - 36138 /2023	B. MAHALI	C.O .	CO UR T NO .7	Order Dtd. 2024-03- 05	WRIT BRAN CH-7	(S ea t No - 48)
3 8 0	25560 /2024	15.03. 2024	ABLAP L- 2144/ 2024	BR MOHANTY	C.O .	CO UR T NO .7	Order Dtd. 2024-03- 13	BAIL -2	(S ea t No - 8)
3 8 1	25561 /2024	15.03. 2024	WP (C) - 8145/ 2022	T. K. NAYAK	C.O .	CO UR T NO .7	Order Dtd. 2024-03- 04	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
3 8 2	25562 /2024	15.03. 2024	WP (C) - 5948/ 2024	A. MOHANTY	C.O .	CO UR T NO .7	Order Dtd. 2024-03- 14	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 2)

								H-2)	
383	25563/2024	15.03.2024	WP (C) - 6086/ 2024	P. K. JENA	C.O.	COURT NO .7	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 113)
384	25564/2024	15.03.2024	WP (C) - 8144/ 2022	T. K. NAYAK	C.O.	COURT NO .7	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 113)
385	25565/2024	15.03.2024	WP (C) - 8143/ 2022	T. K. NAYAK	C.O.	COURT NO .7	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH H-2)	(Seat No- 113)
386	25566/2024	15.03.2024	ABLAP L- 2114/ 2024	P K MISHRA	C.O.	COURT NO .7	Order Dtd. 2024-03-13	BAIL -2	(Seat No- 11)
387	25567/2024	15.03.2024	ABLAP L- 2111/ 2024	P K MISHRA	C.O.	COURT NO .2	Order Dtd. 2024-04-19	BAIL -2	(Seat No- 7)
388	25568/2024	15.03.2024	ABLAP L- 2116/ 2024	SRINIBASH MOHANTY	C.O.	COURT NO .2	Order Dtd. 2024-03-13		(Seat No- 7)
389	25569/2024	15.03.2024	ABLAP L- 2149/ 2024	PK MOHANTY	C.O.	COURT NO .2	Order Dtd. 2024-03-13		(Seat No- 7)
390	25570/2024	15.03.2024	ABLAP L- 2152/	ASHOK KUMAR ROUT	C.O.	COURT	Order Dtd. 2024-03-14	BAIL -2	(Seat)

			2024			NO 2			No - 8)
3 9 1	25571 /2024	15.03. 2024	ABLAP L- 2179/ 2024	M R SAHOO	C.O .	CO UR T NO 2	Order Dtd. 2024-03- 14		(S ea t No - 8)
3 9 2	25572 /2024	15.03. 2024	ABLAP L- 2107/ 2024	PRASANJIT BEHERA	C.O .	CO UR T NO 2	Order Dtd. 2024-03- 13		(S ea t No - 8)
3 9 3	25573 /2024	15.03. 2024	ABLAP L- 2105/ 2024	PRASANJIT BEHERA	C.O .	CO UR T NO 2	Order Dtd. 2024-04- 22		(S ea t No - 8)
3 9 4	25574 /2024	15.03. 2024	ABLAP L- 2101/ 2024	RK BARIK	C.O .	CO UR T NO 2	Order Dtd. 2024-03- 13		(S ea t No - 8)
3 9 5	25575 /2024	15.03. 2024	ABLAP L- 1606/ 2024	JADUNATH PRADHAN	C.O .	CO UR T NO 2	Order Dtd. 2024-03- 13	BAIL -2	(S ea t No - 10)
3 9 6	25071 /2024	15.03. 2024	ABLAP L- 16326 /2022	SANJAY KUMAR SWAIN	GEN ERA L		Order Dtd. 2023-08- 03	BAIL -1	(S ea t No - 3)
3 9 7	25077 /2024	15.03. 2024	BLAPL - 7137/ 2023	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2023-08- 03	BAIL -2	(S ea t No - 11)
3 9 8	25080 /2024	15.03. 2024	CRLMC - 5421/ 2023	BARUDEV BARIK	GEN ERA L		Order Dtd. 2024-03- 11	CRIM INAL MISC	(S ea t No - 7)

399	25090/2024	15.03.2024	ABLAP L-298/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-04		(Seat No-7)
400	25091/2024	15.03.2024	ABLAP L-307/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-04	BAIL-2	(Seat No-10)
401	25092/2024	15.03.2024	CRLMC -563/2024	CHHABILAL NIAL	GENERAL		Order Dtd. 2024-03-04		(Seat No-10)
402	25093/2024	15.03.2024	WA-885/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
403	25094/2024	15.03.2024	WA-818/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
404	25095/2024	15.03.2024	WA-1155/2023	MANOJA KUMAR KHUNTIA, A.G.A.	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No-1)
405	25096/2024	15.03.2024	CRLMC -640/2024	BABU SWAIN	GENERAL		Order Dtd. 2024-03-14	CRIMINAL MISC	(Seat No-1)
406	25097/2024	15.03.2024	WP (C) -17424/2023	D. BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No-25)
40	25098/2024	15.03.2024	WP (C) -	PRATIMA NAYAK	GENERAL		Petition	WRIT BRAN	(S ea

7			22888 /2020		L			CH-3	t No - 14)
4 0 8	25099 /2024	15.03. 2024	WP (C) - 2067/ 2024	D. BEHERA	GEN ERA L		Order Dtd. 2024-03- 12	WRIT BRAN CH-3	(S ea t No - 12)
4 0 9	25100 /2024	15.03. 2024	WP (C) - 5480/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 12	WRIT BRAN CH-1	(S ea t No - 2)
4 1 0	25101 /2024	15.03. 2024	WP (C) - 5658/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 9999-12- 31	WRIT BRAN CH-3	(S ea t No - 12)
4 1 1	25102 /2024	15.03. 2024	WA- 819/2 022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 13	WRIT APPE AL	(S ea t No - 3)
4 1 2	25103 /2024	15.03. 2024	WP (C) - 5756/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 17)
4 1 3	25104 /2024	15.03. 2024	WP (C) - 5760/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 14	WRIT BRAN CH-4	(S ea t No - 17)
4 1 4	25105 /2024	15.03. 2024	CRLA- 1398/ 2023	PATITAPABAN NATH	GEN ERA L		Order Dtd. 2024-03- 13	CRIM INAL APPE AL	(S ea t No - 9)
4 1	25107 /2024	15.03. 2024	WPC (O A) -	MANAS PATI	GEN ERA		Order Dtd. 2024-03- 04	OA Bran	(S ea

5			561/2017		L			ch	t No - 1)
4 1 6	25108 /2024	15.03. 2024	WPC (O A) - 562/2 017	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 04	OA Bran ch	(S ea t No - 1)
4 1 7	25109 /2024	15.03. 2024	WPC (O A) - 563/2 017	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 04	OA Bran ch	(S ea t No - 1)
4 1 8	25110 /2024	15.03. 2024	WPC (O A) - 564/2 017	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 04	OA Bran ch	(S ea t No - 1)
4 1 9	25112 /2024	15.03. 2024	WPC (O A) - 565/2 017	MANAS PATI	GEN ERA L		Order Dtd. 2024-03- 04	OA Bran ch	(S ea t No - 1)
4 2 0	25114 /2024	15.03. 2024	MACA- 249/2 023	GOBINDA BISOI	GEN ERA L		Order Dtd. 2024-03- 14	MISC . APPE AL SEC.	(S ea t No - 6)
4 2 1	25115 /2024	15.03. 2024	WP (C) - 10978 /2016	M/S.ORBITS MOTORS PVT.LTD.	GEN ERA L		Order Dtd. 2024-03- 14	WRIT BRAN CH-3	(S ea t No - 14)
4 2 2	25116 /2024	15.03. 2024	CRLRE V- 28/20 21	M/S DINESH KUMAR MOHANTY	GEN ERA L		Order Dtd. 2024-03- 11	CRIM INAL REVI SION	(S ea t No - 2)
4 2 3	25117 /2024	15.03. 2024	BLAPL - 14029 /2023	BHIMA PODIAMI	GEN ERA L		Order Dtd. 2024-02- 09	BAIL -2	(S ea t No - 12)

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4 2 4	25118 /2024	15.03. 2024	WA- 1152/ 2023	MANOJA KUMAR KHUNTIA, A.G.A.	GEN ERA L		Order Dtd. 2023-10- 10	WRIT APPE AL	(S ea t No - 1)
4 2 5	25119 /2024	15.03. 2024	WA- 1153/ 2023	MANOJA KUMAR KHUNTIA, A.G.A.	GEN ERA L		Order Dtd. 2023-10- 10	WRIT APPE AL	(S ea t No - 1)
4 2 6	25120 /2024	15.03. 2024	WA- 1150/ 2023	MANOJA KUMAR KHUNTIA, A.G.A.	GEN ERA L		Order Dtd. 2023-10- 10	WRIT APPE AL	(S ea t No - 1)
4 2 7	25133 /2024	15.03. 2024	CRLRE V- 75/20 24	MOHAMMED MUSTAQ ANSARI	GEN ERA L		Order Dtd. 2024-03- 12	CRIM INAL REVI SION	(S ea t No - 3)
4 2 8	25144 /2024	15.03. 2024	WP (C) - 29726 /2023	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2023-10- 12	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 8)
4 2 9	25150 /2024	15.03. 2024	WP (C) - 32401 /2023	SARBESWAR SAHOO	GEN ERA L		Order Dtd. 2023-10- 12	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
4 3 0	25156 /2024	15.03. 2024	CRLMC - 5421/ 2023	BASUDEV BARIK	GEN ERA L		Order Dtd. 2024-02- 08	CRIM INAL MISC	(S ea t No - 7)
4 3 1	25160 /2024	15.03. 2024	TRP (C))- 8/202 0	PRATIMA NAYAK	GEN ERA L		Order Dtd. 2021-03- 03Petition,	M.J. C.	(S ea t No - 1)

4 3 2	25163 /2024	15.03. 2024	WP (C) - 27057 /2019	DEO, ANGUL	GEN ERA L		Petition	WRIT BRAN CH-7	(S ea t No - 5)
4 3 3	25166 /2024	15.03. 2024	WA- 1106/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 13	WRIT APPE AL	(S ea t No - 1)
4 3 4	25171 /2024	15.03. 2024	WA- 218/2 023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 13	WRIT APPE AL	(S ea t No - 5)
4 3 5	25172 /2024	15.03. 2024	WA- 967/2 023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 13	WRIT APPE AL	(S ea t No - 6)
4 3 6	25179 /2024	15.03. 2024	WA- 1104/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 13	WRIT APPE AL	(S ea t No - 1)
4 3 7	25183 /2024	15.03. 2024	WA- 1645/ 2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-11- 13	WRIT APPE AL	(S ea t No - 3)
4 3 8	25190 /2024	15.03. 2024	WP (C) - 22415 /2019	DEO, ANUGUL	GEN ERA L		Petition	WRIT BRAN CH-2	(S ea t No - 34)
4 3 9	25192 /2024	15.03. 2024	WA- 879/2 022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11- 22	WRIT APPE AL	(S ea t No - 3)
4 4 0	25199 /2024	15.03. 2024	WP (C) - 26338 /2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-09- 04	WRIT BRAN CH-2	(S ea t No

									- 8)
4 4 1	25200 /2024	15.03. 2024	RSA- 78/20 17	BIDYADHAR SAHU	GEN ERA L		Judgement Dtd. 2022- 09-26	SECO ND APPE AL	(S ea t No - 4)
4 4 2	25205 /2024	15.03. 2024	WP (C) - 27057 /2019	DEO, ANUGUL	GEN ERA L		Order Dtd. 2024-01- 12	WRIT BRAN CH-7	(S ea t No - 5)
4 4 3	25212 /2024	15.03. 2024	WP (C) - 11761 /2019	DEBINA SAHA	GEN ERA L		Order Dtd. 2019-09- 16	WRIT BRAN CH-3	(S ea t No - 11)
4 4 4	25220 /2024	15.03. 2024	WP (C) - 32933 /2023	DINESH SENAPATI	GEN ERA L		Order Dtd. 2024-03- 04	WRIT BRAN CH-4	(S ea t No - 38)
4 4 5	25227 /2024	15.03. 2024	WP (C) - 32937 /2023	DINESH SENAPATI	GEN ERA L		Order Dtd. 2024-03- 04	WRIT BRAN CH-4	(S ea t No - 38)
4 4 6	25234 /2024	15.03. 2024	WP (C) - 39352 /2023	BISWAJIT DAS	GEN ERA L		Order Dtd. 2024-02- 28	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
4 4 7	25242 /2024	15.03. 2024	CONTC - 1277/ 2022	BISWAJIT DAS	GEN ERA L		Order Dtd. 2024-02- 09	CONT EMPT	(S ea t No - 5)
4 4 8	25248 /2024	15.03. 2024	WP (C) - 26336 /2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-09- 04	WRIT BRAN CH-2	(S ea t No

									-8)
449	25260/2024	15.03.2024	ABLAP L-8124/2023	SARAT KUMAR ACHARYA	GENERAL		Order Dtd. 2024-03-14	BAIL-1	(Seat No-4)
450	25368/2024	15.03.2024	WP (C) -16368/2013	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-14	WRIT BRANCH-3	(Seat No-12)
451	25369/2024	15.03.2024	WP (C) -14789/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-06-23	WRIT BRANCH-4	(Seat No-37)
452	25491/2024	15.03.2024	ABLAP L-2106/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-03-13		(Seat No-37)
453	25492/2024	15.03.2024	ABLAP L-2110/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-03-13	BAIL-2	(Seat No-7)
454	25494/2024	15.03.2024	ABLAP L-1147/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-12	BAIL-2	(Seat No-10)
455	25496/2024	15.03.2024	ABLAP L-1146/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-12	BAIL-1	(Seat No-3)
456	25501/2024	15.03.2024	ABLAP L-2222/2024	S.N.PRADHAN	GENERAL		Order Dtd. 2024-03-15		(Seat No-

									3)
457	25226/2024	15.03.2024	WA-2534/2023	A. K. ROUL	GENERAL		Order Dtd. 2023-11-23	WRIT APPEAL	(Seat No-4)
458	25274/2024	15.03.2024	CMP-181/2024	NIRANJAN SINGH (1)	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-15)
459	25298/2024	15.03.2024	ABLAP L-1457/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-02-23	BAIL -2	(Seat No-9)
460	25370/2024	15.03.2024	WP (C) -11009/2009	D. K. JENA	GENERAL		Order Dtd. 2019-04-05		(Seat No-9)
461	25371/2024	15.03.2024	WP (C) -11009/2009	D. K. JENA	GENERAL		Order Dtd. 2019-04-05		(Seat No-9)
462	25375/2024	15.03.2024	WPC (OAC) -1073/2019	AJAM ALI KHAN	GENERAL		Order Dtd. 2024-02-20	OA Branch	(Seat No-1)
463	25392/2024	15.03.2024	ABLAP L-4325/2023	R. SARANGI	GENERAL		Order Dtd. 2023-10-31	BAIL -1	(Seat No-5)
464	25394/2024	15.03.2024	CRLMC -1646/2023	R. SARANGI	GENERAL		Order Dtd. 2023-05-09	CRIMINAL MISC	(Seat No-4)
465	25396/2024	15.03.2024	CRLMC -2815/	R. SARANGI	GENERAL		Order Dtd. 2023-07-21	CRIMINAL MISC	(Seat No-4)

			2023						No-1)
466	25398/2024	15.03.2024	WPC (O A) - 956/2018	B SAMAL	GENERAL		Order Dtd. 2024-02-06	OA Branch	(Seat No-1)
467	25399/2024	15.03.2024	CRLMC - 2814/2023	R. SARANGI	GENERAL		Order Dtd. 2023-07-21	CRIMINAL MISC	(Seat No-1)
468	25450/2024	15.03.2024	SA-158/1999	J P KAR	GENERAL		Order Dtd. 2023-11-07	SECOND APPEAL	(Seat No-7)
469	25452/2024	15.03.2024	WA-92/2024	P C DAS	GENERAL		Order Dtd. 2024-02-15	WRIT APPEAL	(Seat No-7)
470	25454/2024	15.03.2024	ELPET - 3/2014	P K MOHANTY	GENERAL		Order Dtd. 2018-06-29	M.J.C.	(Seat No-4)
471	25457/2024	15.03.2024	RSA-338/2005	D P MOHANTY	GENERAL		Order Dtd. 2008-05-23		(Seat No-4)
472	25459/2024	15.03.2024	CONTC - 1126/2024	B BAG	GENERAL		Order Dtd. 2024-03-14		(Seat No-4)
473	25461/2024	15.03.2024	WP (C) - 1636/2011	B S SWAIN	GENERAL		Order Dtd. 2011-03-17		(Seat No-4)
477	25463/2024	15.03.2024	WP (C) -	B S SWAIN	GENERAL		Order Dtd. 2008-07-21		(Seat No-4)

4			5941/ 2008		L				t No - 4)
4 7 5	25464 /2024	15.03. 2024	WP (C) - 17123 /2007	C R NAYAK	GEN ERA L		Order Dtd. 2010-02- 02		(S ea t No - 4)
4 7 6	25465 /2024	15.03. 2024	WP (C) - 42342 /2023	A PARIDA	GEN ERA L		Order Dtd. 2024-03- 05	WRIT BRAN CH-3	(S ea t No - 13)
4 7 7	25467 /2024	15.03. 2024	WP (C) - 5424/ 2018	J BEHERA	GEN ERA L		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRAN CH-8	(S ea t No - 40)
4 7 8	25469 /2024	15.03. 2024	WP (C) - 10708 /2014	R K MAHABHOI	GEN ERA L		Order Dtd. 2023-11- 22Petition,Annexure,	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
4 7 9	25472 /2024	15.03. 2024	FAO- 49/20 23	R K MAHABHOI	GEN ERA L		Order Dtd. 2023-07- 14	MISC . APPE AL SEC.	(S ea t No - 9)
4 8 0	25479 /2024	15.03. 2024	ABLAP L- 740/2 024	D K NAIK	GEN ERA L		Order Dtd. 2024-02- 19		(S ea t No - 9)
4 8 1	25480 /2024	15.03. 2024	ABLAP L- 13824 /2023	S K BARIK	GEN ERA L		Order Dtd. 2024-02- 28		(S ea t No - 9)
4 8 2	25481 /2024	15.03. 2024	OJC- 3390/ 1990	L DAS	GEN ERA L		Order Dtd. 1992-09- 25Judgement Dtd. 1992-09-		(S ea t

							25, Petition, Annexure		No - 9)
483	25482 /2024	15.03. 2024	CRLRE V- 279/2008	J K	GEN ERAL		Order Dtd. 2014-09-29Entire Order,	CRIMINAL REVISION	(S eat No - 3)
484	25483 /2024	15.03. 2024	CRLMC - 64/2024	P K JENA	GEN ERAL		Order Dtd. 2024-03-11	CRIMINAL MISC	(S eat No - 3)
485	25484 /2024	15.03. 2024	ABLAP L- 283/2022	S DAS	GEN ERAL		Order Dtd. 2022-01-31	BAIL -2	(S eat No - 17)
486	25485 /2024	15.03. 2024	BLAPL - 1058/2024	J K	GEN ERAL		Order Dtd. 2024-02-28	BAIL -1	(S eat No - 5)
487	25486 /2024	15.03. 2024	SA- 172/1995	S ADHIKARI	GEN ERAL		Order Dtd. 2024-02-28	SECND APPEAL	(S eat No - 3)
488	25487 /2024	15.03. 2024	FA- 218/1988	P K BEHERA	GEN ERAL		Order Dtd. 2019-01-29Petition, Annexure, Counter,		(S eat No - 3)
489	25488 /2024	15.03. 2024	WP (C) - 14036/2021	R C DASH	GEN ERAL		Order Dtd. 2024-03-04	WRIT BRANCH-3	(S eat No - 11)
490	25489 /2024	15.03. 2024	WA- 598/2023	M BEHERA	GEN ERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(S eat No - 6)

4 9 1	25490 /2024	15.03. 2024	CRLMC - 6249/ 2014	T DAS	GEN ERA L		Order Dtd. 2015-02- 02		(S ea t No - 6)
4 9 2	25493 /2024	15.03. 2024	CMAPL - 562/2 019	S K JENA	GEN ERA L		Order Dtd. 2023-05- 30Petition,Annexure,	M.J. C.	(S ea t No - 4)
4 9 3	25495 /2024	15.03. 2024	OJC- 2840/ 2001	S K SWAIN	GEN ERA L		Order Dtd. 2001-03- 16		(S ea t No - 4)
4 9 4	25497 /2024	15.03. 2024	WPC (O A) - 956/2 018	G C JENA	GEN ERA L		Order Dtd. 2024-02- 06	OA Bran ch	(S ea t No - 1)
4 9 5	25498 /2024	15.03. 2024	WP (C) - 3145/ 2017	B MISHRA	GEN ERA L		Order Dtd. 2024-02- 22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
4 9 6	25500 /2024	15.03. 2024	FAO- 61/20 23	R K MAHABHOI	GEN ERA L		Order Dtd. 2023-07- 14	MISC . APPE AL SEC.	(S ea t No - 9)
4 9 7	25502 /2024	15.03. 2024	WP (C) - 17123 /2007	C R NAYAK	GEN ERA L		Order Dtd. 2010-02- 02Petition,Annexure, Counter,Rejoinder,		(S ea t No - 9)
4 9 8	25503 /2024	15.03. 2024	WP (C) - 978/2 024	G ROUT	GEN ERA L		Order Dtd. 2024-01- 31	WRIT BRAN CH-8	(S ea t No - 29)
4 9 9	25507 /2024	15.03. 2024	WP (C) -	R K BISOI	GEN ERA		Order Dtd. 2024-03- 04	WRIT BRAN	(S ea

9			38271/2023		L			CH-6	t No - 54)
5 0 0	25508/2024	15.03.2024	RSA-197/2023	J RANI	GENERAL		Order Dtd. 2024-03-12	SECOND APPEAL	(S ea t No - 5)
5 0 1	25509/2024	15.03.2024	RSA-433/2007	T BAG	GENERAL		Order Dtd. 2023-11-10 Judgement Dtd. 2023-11-10, Appeal memo,	SECOND APPEAL	(S ea t No - 2)
5 0 2	25510/2024	15.03.2024	OJC-5393/1994	S K SAHOO	GENERAL		Order Dtd. 2002-05-01 Entire Order,		(S ea t No - 2)
5 0 3	25517/2024	15.03.2024	FA-530/1981	B S SWAIN	GENERAL		Order Dtd. 2008-06-18		(S ea t No - 2)
5 0 4	25519/2024	15.03.2024	CMP-1208/2023	S R MOHARANA	GENERAL		Order Dtd. 2024-03-05	WRIT BRAN CH-1	(S ea t No - 49)
5 0 5	25521/2024	15.03.2024	CRP-4/2024	S R MOHARANA	GENERAL		Order Dtd. 2024-03-06	CIVIL REVI SION	(S ea t No - 1)
5 0 6	25523/2024	15.03.2024	CONTC-1282/2024	N C SINHA	GENERAL		Order Dtd. 2024-03-07		(S ea t No - 1)
5 0 7	25526/2024	15.03.2024	CONTC-1460/2024	S SAHOO	GENERAL		Order Dtd. 2024-03-13		(S ea t No -)

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508	25529/2024	15.03.2024	CONTC - 1463/2024	S K SAHU	GENERAL		Order Dtd. 2024-03-13		(Seat No - 1)
509	25531/2024	15.03.2024	CONTC - 1427/2024	S K SAHU	GENERAL		Order Dtd. 2024-03-13		(Seat No - 1)
510	25532/2024	15.03.2024	CONTC - 1318/2024	S K SAHU	GENERAL		Order Dtd. 2024-03-13		(Seat No - 1)
511	25533/2024	15.03.2024	WP (C) - 4845/2024	HEMANTA KUMAR SETHI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No - 11)
512	25534/2024	15.03.2024	CONTC - 1464/2024	S K SAHU	GENERAL		Order Dtd. 2024-03-13	CONT EMPT	(Seat No - 1)
513	25535/2024	15.03.2024	CONTC - 1358/2024	H DAS	GENERAL		Order Dtd. 2024-03-13		(Seat No - 1)
514	25536/2024	15.03.2024	WPC (OAC) - 2788/2015	C R NAYAK	GENERAL		Order Dtd. 2022-07-18	OA Branch	(Seat No - 1)
515	25537/2024	15.03.2024	WP (C) - 5016/2024	R. K. DAS	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
51	25538/2024	15.03.2024	CRLMC -	SUVENDU BARIK	GENERAL		Order Dtd. 2024-03-07	CRIMINAL	(Seat

6			2331/ 2016		L			MISC	t No - 4)
5 1 7	25539 /2024	15.03. 2024	ABLAP L- 13906 /2023	P V MANIKANTA	GEN ERA L		Order Dtd. 2024-03- 12	BAIL -1	(S ea t No - 1)
5 1 8	25540 /2024	15.03. 2024	CRLMC - 2331/ 2016	SUVENDU BARIK	GEN ERA L		Order Dtd. 2024-03- 07	CRIM INAL MISC	(S ea t No - 4)
5 1 9	25541 /2024	15.03. 2024	OJC- 84/19 81	L DASH	GEN ERA L		Order Dtd. 1984-11- 20		(S ea t No - 4)

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